

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------------|--|-------------------------|---|-------------------|
| 1 | SPL.C 50/2020 (NBW) | | Sira Police Station Vs Maithri Plantation and Horticulture Pvt Ltd., | Public prosecutor |
| 2 | SC 58/2017 (ARGUMENTS) | | Huliyurdurga Police station Vs Ramalingaiah Raja | Public Prosecutor |
| 3 | SPL.C 216/2018 (FRAMING OF CHARGE OR PLEA) | | Sira Police Station Vs Messars Mithri Plantation and Horticulture Pvt Ltd Company | Public Prosecutor |
| 4 | SC 46/2020 (FRAMING OF CHARGE OR PLEA) | | New Extension Police Station Vs Ravi Kumar | Public Prosecutor |
| 5 | SC 64/2020 (EVIDENCE) | | Tumkur Town Police Station Vs Suhel Pasha | Public Prosecutor |
| 6 | SPL.C 72/2020 (EVIDENCE) | | Tumkur Town Police Station Vs Suhel Pasha | Public Prosecutor |
| 7 | CrI.Misc. 1144/2020 (ORDERS) | | Maruthi S.H. Vs Jayanagara Police station | Venkatesh K C |
| 8 | CrI.Misc. 1148/2020 (HEARING) | | Chandraiah Vs Huliyur Police station | N.Basavaraj |
| 9 | CrI.Misc. 1149/2020 (ORDERS) | | K.KodandaRami Reddy Vs Kora Police station | Diwakara |
| 10 | CrI.Misc. 1169/2020 (FOR OBJECTION) | | Lokesha K. Vs Pattanayakanahalli Police station | G.Nagaraj |
| 11 | CrI.Misc. 1172/2020 (FOR OBJECTION) | | Mahesh Singh Vs Sira Police Station | Narasimhamurthy |
| ARGUMENTS BEFORE CHARGE | | | | |
| 12 | SC 37/2020 (FRAMING OF CHARGE OR PLEA) | | Amruthur Police Station Vs Srinivasa T M | Public Prosecutor |
| 13 | SPL.C 42/2020 (FRAMING OF CHARGE OR PLEA) | | Amruthur Police Station Vs Srinivasa T M | Public Prosecutor |
| 14 | SC 41/2020 (FRAMING OF CHARGE OR PLEA) | | Amruthur Police Station Vs Venkatarama G N | Public Prosecutor |

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|--------------------------------------|---|-------------------------|--|-------------------|
| 15 | SPL.C 47/2020 (FRAMING OF CHARGE OR PLEA) | | Amruthur Police Station Vs Venkatarama G N | Public Prosecutor |
| 16 | SPL.C 54/2020 (FRAMING OF CHARGE OR PLEA) | | New Extension Police Station Vs Ravi Kumar | Public Prosecutor |
| ARGUMENTS ON PROSECUTION SIDE | | | | |
| 17 | SC 141/2018 (ARGUMENTS) | | Huliyurdurga Police station Vs Panchaiah N.D. | Public Prosecutor |
| EVIDENCE ON PROSECUTION | | | | |
| 18 | SPL.C 48/2019 (EVIDENCE) | | Handanakere Police station Vs Gopalaiah | Public Prosecutor |
| WARRANT TO ACCUSED | | | | |
| 19 | SC 79/2020 (APPEARANCE OF ACCUSED) | | Kyathsandra Police station Vs Santhosh Kumar | Public Prosecutor |

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|-----------------|----------------------------------|-------------------------|---|---------------------------|
| 1 | Civil Misc. 426/2019 (STEPS) | | R.Venkateshappa Vs T.Chowdappa Dead by Lrs., | Bhagavantha M |
| 2 | Civil Misc. 243/2020 (ORDERS) | | Tontaradhya Vs Siddaramaiah | S.V.Ravindranath Tagor |
| 3 | M.A. 15/2020 (STEPS) | | Kumaraswamy Vs Sarojamma | Ramesh Babu T R |
| STEPS BY | | | | |
| 4 | Civil Misc. 397/2019 (NOTICE) | | G.R.Venkatesh Vs T.Chowdappa Dead by Lrs. | Bhagavantha M |
| 5 | Civil Misc. 398/2019 (NOTICE) | | Eshwaramma Vs T.Chowdappa Dead by Lrs., | Bhagavantha M |
| 6 | Civil Misc. 399/2019 (NOTICE) | | Lakshmiddevamma Vs T.Chowdappa dead by Lrs., | Bhagavantha M |
| 7 | Civil Misc. 400/2019 (NOTICE) | | Mangamma Vs T.Chowdappa Dead by Lrs., | Bhagavantha M |
| 8 | Civil Misc. 109/2020 (NOTICE) | | H.R.Kantharaju Vs Rajanna | S.V.Ravindranath Tagor |

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar
I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-------------------|---------------------------------------|-------------------------|--|----------------------|
| 1 | SC 87/2020 (HBC) | | Kunigal Police station Vs Nagaraju R.K. @ Naga | P.P. |
| 2 | SC 114/2019 (Fixed Date for trial) | | Kunigal Police station Vs Lingaraju aliyas Linga Aliyas Ningaraju Aliyas Dubai | Public Prosecutor |
| 3 | SC 114/2017 (EVIDENCE) | | Bellavi Police station Vs Malliarjunaiah | Public Prosecutor |
| 4 | SC 121/2017 (ARGUMENTS) | | Women Police Station Vs Hameed Pasha | Public Prosecutor |
| 5 | SC 36/2018 (EVIDENCE) | | Kunigal Police station Vs Rudramuniyappa T Alias Rudresha | Public Prosecutor |
| 6 | SC 92/2018 (EVIDENCE) | | Bellavi Police station Vs Ashiwini | Public Prosecutor |
| 7 | SC 99/2019 (EVIDENCE) | | Bellavi Police station Vs Vijay | Public Prosecutor |
| 8 | CrI.Misc. 1155/2020 (ORDERS) | | Hanumantharayappa Vs Excise Inspector, Tumkur | Sathisha |
| 9 | CrI.Misc. 1159/2020 (ORDERS) | | Shivamma Vs Station House Officer, Mahila Police Station | Thippeswamy G.M. |
| OBJECTIONS | | | | |
| 10 | CrI.Misc. 1161/2020 (BAIL) | | Mulla Ameer Amja Vs Kunigal Police station | Manjunatha G |

Prl. District and Sessions Judge
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I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|---|---|--------------------------|
| 1 | Civil Misc. 112/2020 (NOTICE) | | Special Land Acquisition officer Vs Muddappa | Henjarappa.H |
| 2 | Com.O.S 13/2020 (SUMMONS) | | Canara Bank Vs Anthony Arke Nathan T.A. | Mohamed Afroze Ahamed |
| 3 | Com.A.S. 1/2020 (FOR OBJECTION) IA/1/2020 | | The Executive Engineer Vs ASIP Private Limited., | Giridhar |
| 4 | Com.O.S 37/2020 (SUMMONS) | | State Bank Of India., Vs S P Tours and Travels., | M A A |
| 5 | Com.O.S 38/2020 (SUMMONS) | | State Bank Of India., Vs S.S.Textiles., | M A A |
| 6 | Com.O.S 42/2020 (SUMMONS) | | Canara Bank., Vs Chandrashekhar B.C. | M A A |
| 7 | M.A. 19/2020 (Call For Record) IA/1/2020 | | Nanjappa Vs Rudranamma | S.Natesh |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 8 | M.V.C. 149/2018 (EVIDENCE) | 04-01-2021 | R. Ravi Kumar Vs M.R. Vijayasharma | Devaraju K.L |
| 9 | Civil Misc. 27/2020 (NOTICE) | 25-01-2021 | Special Land Acquisition officer Vs Lingappa | Dharmapal.S |
| 10 | Civil Misc. 110/2020 (FOR OBJECTION) | 08-02-2021 | Hanumakka Vs The Superintendent Engineer, KPTCL | Devaraju T.G. |
| 11 | Civil Misc. 330/2019 (EVIDENCE) | 17-02-2021 (11.00 AM to 02.00PM) | Eshwaraiah Vs Deputy General Manager, M/s Power Grid Corporation of India Limited. | Kumaraswamy K.N. |
| 12 | Civil Misc. 248/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs B.H.Channakeshavaiah | B.V.Prakasha Angadi |
| 13 | Civil Misc. 249/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and competent authority Vs Ravikumar | B.V.Prakasha Angadi |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|------------------------------------|---|--|---------------------|
| 14 | Civil Misc. 251/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and competent authority Vs Basavaraju | B.V.Prakasha Angadi |
| 15 | Civil Misc. 252/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs Jagadeesh N.S. | B.V.Prakasha angadi |
| 16 | Civil Misc. 253/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs Basavarajappa | B.V.Prakasha Angadi |
| 17 | Civil Misc. 254/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs Shivananjappa | B.V.Prakasha Angadi |
| 18 | Civil Misc. 255/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs Naseer Rizvan Begam | B.V.Prakasha Angadi |
| 19 | Civil Misc. 256/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and competent authority Vs Doddamma | B.V.Prakasha Angadi |
| 20 | Civil Misc. 257/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent Authority Vs Lakshmamma | B.V.Prakasha Angadi |
| 21 | Civil Misc. 259/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent Authority Vs B.Makthar | B.V.Prakasha Angadi |
| 22 | Civil Misc. 260/2020 (NOTICE) | 23-02-2021 | The Special Land Acquisition officer and Competent authority Vs Bhagyavathi | B.V.Prakasha Angadi |
| 23 | L.A.C. 162/2018 (await records) | 02-03-2021 (11.00 AM to 02.00PM) | Gowramma Vs Special Land Acquisition officer | Rajanna |
| 24 | L.A.C. 164/2018 (await records) | 02-03-2021 (11.00 AM to 02.00PM) | Channabasappa Vs Special Land Acquisition officer | Rajanna |
| 25 | L.A.C. 168/2018 (await records) | 02-03-2021 (11.00 AM to 02.00PM) | Mallamma Vs Special Land Acquisition officer | Rajanna |

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|----------------|-----------------------------------|---|--|----------------------|
| 26 | L.A.C. 56/2017 (EVIDENCE) | 02-03-2021 | S. Narasimhamurthi Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur | M.E. Nijalingappa |
| 27 | L.A.C. 57/2017 (EVIDENCE) | 02-03-2021 | Basavaraju Vs Special Land Acquisition officer, Tumkur-Rayadurga Railway Division, Tumkur | M.E.Nijalingappa |
| 28 | L.A.C. 58/2017 (EVIDENCE) | 02-03-2021 | Hanumanthappa Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway Division, Tumkur | M.E. Nijalingappa |
| 29 | L.A.C. 59/2017 (EVIDENCE) | 02-03-2021 | M.H. Ramesh Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway Division, Tumkur | M.E.Nijalingappa |
| 30 | L.A.C. 60/2017 (FOR OBJECTION) | 02-03-2021 | Lakshmaiah Vs Special Land Acquisition officer Tumkur- Rayadurga Railway Division, Tumkur | M.E. Nijalingappa |
| 31 | L.A.C. 50/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi, Tumakur | Public Prosecutor |
| 32 | L.A.C. 51/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner, Land Acquisition Vs Tahasildar, Gubbi, Tumakuru. | Public Prosecutor |
| 33 | L.A.C. 52/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi taluk, Tumakuru | Public Prosecutor |
| 34 | L.A.C. 53/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi taluk, Tumakuru. | Public Prosecutor |

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|----------------|-----------------------------|---|---|----------------------|
| 35 | L.A.C. 54/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi Taluk, Tumakur. | Public Prosecutor |
| 36 | L.A.C. 55/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi taluk, Tumakuru. | Public Prosecutor |
| 37 | L.A.C. 56/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi Taluk, Tumakuru. | Public Prosecutor |
| 38 | L.A.C. 57/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar,Gubbi Taluk, Tumakuru District. | Public Prosecutor |
| 39 | L.A.C. 61/2019 (HEARING) | 05-03-2021 (11.00 AM to 02.00PM) | Assistant Commissioner (Land Acquisition) Vs Tahasildar, Gubbi Taluk, Tumakuru District. | Public Prosecutor |

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Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|----------------------|
| 1 | SC 54/2016 (EVIDENCE) | | Kunigal Police Vs Sadananda | Public Prosecutor |
| 2 | CRL.A 44/2020 (ARGUMENTS) IA/1/2020 | | K.N.Sharadha Vs N.M.Venugopal | Ramesh S |

Prl. District and Sessions Judge
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II ADDL. DISTRICT & SESSIONS JUDGE
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|---|--|---------------------------|
| <u>02.45 PM to 05.45PM</u> | | | | |
| 1 | M.V.C. 359/2019 (EVIDENCE) | | Sandhya N M Vs Wazeer Khan | B.S. Doreswamy |
| 2 | R.A. 294/2019 (ARGUMENTS) | | H.Shivakumar Vs H.Rudraiah | KCR |
| 3 | R.A. 7/2020 (ARGUMENTS) | | Syed Mohiddin Sha Khadri aliyas Maina Vs Syed Fakrulla Basha Sha Khadri aliyas Jubeer | Nandeesh K S |
| 4 | R.A. 55/2020 (ARGUMENTS) | | Narasegowda Vs Lakshmiddevamma | R Nagesh Rao Gaikwad |
| 5 | R.A. 101/2020 (ARGUMENTS) | | Vanajakshi Vs Swamy Das | Ranganathreddy H V |
| 6 | R.A. 140/2020 (ARGUMENTS) | | Kantharaju Vs Nagarathnamma | Manjunath.T.M |
| 7 | R.A. 222/2020 (ARGUMENTS) IA/1/2020 IA/5/2020 IA/2/2020 IA/3/2020 IA/4/2020 | | Gangappa Vs S.K.Rajanna | Ranganatha Reddy .H.V. |
| 8 | M.V.C. 1038/2019 (ISSUES) | | Gangadhara.G.C Vs Siddesh.G.C | Narasimhamurthy |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 9 | R.A. 80/2015 (ARGUMENTS) | 08-01-2021 | Shri Jagadguru Jayadeva Murugarajendra Vidhyarthi Nilaya Trust. Vs Chandrashekara Gupta | M.Mallikarjunaiah |
| 10 | R.A. 301/2016 (Call For Record) | 20-01-2021 | Thimmakka Vs Gangamma | |
| 11 | R.A. 166/2020 (ARGUMENTS) | 01-02-2021 (02.45 PM to 05.45PM) | T.N.Rama Singh Vs Rangaswamy | Govindaraju T |
| 12 | R.A. 169/2020 (ARGUMENTS) | 01-02-2021 (02.45 PM to 05.45PM) | B.Manjunath Vs Gangamma | Hemasudha Reddy |

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Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-------------------------------------|---|--|-----------------------|
| 13 | R.A. 143/2020 (await records) | 01-02-2021 | M.N.Sridharamurthy dead by LRs. a. Meena.H.N Vs T.P.Ganesh | Ramesh Babu T R |
| 14 | R.A. 147/2020 (ARGUMENTS) | 02-02-2021 (02.45 PM to 05.45PM) | B.T.Shivaraju Vs Manjamma | Sadashivaiah B |
| 15 | R.A. 167/2020 (Call for LCR) | 10-02-2021 (02.45 PM to 05.45PM) | P.Ramachandraiah Vs Prakash | Mallikarjunaiah |
| 16 | R.A. 168/2020 (Call for LCR) | 10-02-2021 (02.45 PM to 05.45PM) | Kariyappa Vs The Chief Secretary | Ramakrishnaiah S R |
| 17 | Civil Misc. 353/2018 (ARGUMENTS) | 25-02-2021 (02.45 PM to 05.45PM) | G.L.Devaraja Vs Kudgi Transmission Limited (KTL) | Rajanna T |
| 18 | Civil Misc. 354/2018 (ARGUMENTS) | 25-02-2021 (02.45 PM to 05.45PM) | Thyagaraju Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 19 | Civil Misc. 355/2018 (ARGUMENTS) | 25-02-2021 (02.45 PM to 05.45PM) | Junjanna Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 20 | Civil Misc. 356/2018 (ARGUMENTS) | 25-02-2021 (02.45 PM to 05.45PM) | Nijalingappa Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 21 | EX 56/2018 (STEPS) | 03-03-2021 (02.45 PM to 05.45PM) | Sri rama Transport Finance Co. LTD Vs Mr. Srinivas | Ramanjinappa P |
| 22 | EX 359/2018 (STEPS) | 03-03-2021 (02.45 PM to 05.45PM) | Sri rama Transport Finance Co. LTD Vs Mr. Nafiza Banu | Ramanjinappa P |
| 23 | EX 360/2018 (STEPS) | 03-03-2021 (02.45 PM to 05.45PM) | Sri rama Transport Finance Co. LTD Vs Mr. Mahesh Kumar T.R. | Ramanjinappa P |
| 24 | EX 149/2019 (NOTICE) | 03-03-2021 (02.45 PM to 05.45PM) | M/S Shriram Transport Finance Co.Ltd Vs Abhishek G.P. | Lokesh T H |

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|----------------|--|---|---|-----------------------------|
| 25 | Civil Misc. 469/2019 (FOR ENQUIRY) | 03-03-2021 (02.45 PM to 05.45PM) | Guddadarangaiah Vs The Manager Power Greed Corporation of India Ltd | Girish Niranjankumar |
| 26 | Civil Misc. 470/2019 (FOR ENQUIRY) | 03-03-2021 (02.45 PM to 05.45PM) | Manjunath Vs The Manager Power Greed Corporation of India Ltd | Girish |
| 27 | Civil Misc. 471/2019 (FOR ENQUIRY) | 03-03-2021 (02.45 PM to 05.45PM) | Kantharaju Vs The Manager Power Greed Corporation of India Ltd | Girish Niranjankumar |
| 28 | Civil Misc. 607/2019 (await notice) | 03-03-2021 (02.45 PM to 05.45PM) | Srinivasaiah Vs The Manager Power Greed Corporation of India Ltd | Girish |
| 29 | Civil Misc. 611/2019 (Issues notice to the respondent) | 03-03-2021 (02.45 PM to 05.45PM) | Gangamma Vs The Manager Power Greed Corporation of India Ltd | Harishbabu M S |
| 30 | Civil Misc. 103/2020 (NOTICE) | 03-03-2021 (02.45 PM to 05.45PM) | Ravikumar H L Vs Karnataka Power Transmission Corporation Limited., | Gurukiran H L |
| 31 | Civil Misc. 107/2020 (NOTICE) | 03-03-2021 (02.45 PM to 05.45PM) | Bheemaiah Vs Karnataka Power Transmission Corporation Limited., | Gurukiran H B |
| 32 | Civil Misc. 515/2019 (FOR OBJECTION) | 05-03-2021 (02.45 PM to 05.45PM) | B.C.Revanna Vs The Manager, Southern Range Transmission System-I, Power Grid Corporation of India Limited., | Roopa M |
| 33 | Civil Misc. 585/2019 (FOR ENQUIRY) | 05-03-2021 (02.45 PM to 05.45PM) | Puttachowdaiah @ Puttachowdappa Vs The Deputy General Manager Power Greed Corporation of India Ltd | Satish B R |
| 34 | Civil Misc. 595/2019 (STEPS) | 05-03-2021 (02.45 PM to 05.45PM) | Chikkarangamma Vs KUDIGI Transmission Limited | Sudheendra Kumar M. |
| 35 | Civil Misc. 600/2019 (FOR OBJECTION) | 05-03-2021 (02.45 PM to 05.45PM) | Devaraju D R Vs Power Greed Corporation of India Ltd | Sudheendra Kumar M |

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|----------------|---|---|--|-----------------------|
| 36 | Civil Misc. 601/2019 (FOR OBJECTION) | 05-03-2021 (02.45 PM to 05.45PM) | Honnappa Vs Power Greed Corporation of India Ltd | Sudheendra Kumar M |
| 37 | Civil Misc. 602/2019 (FOR OBJECTION) | 05-03-2021 (02.45 PM to 05.45PM) | Lakshamma Vs Power Greed Corporation of India Ltd | Sudheendra Kumar M |
| 38 | Civil Misc. 603/2019 (FOR OBJECTION) | 05-03-2021 (02.45 PM to 05.45PM) | G.Gururaj Vs Power Greed Corporation of India Ltd | Sudheendra Kumar M |
| 39 | Civil Misc. 89/2020 (NOTICE) | 05-03-2021 (02.45 PM to 05.45PM) | Shivanna.N.B. Vs The Executive Engineer | Aslam |
| 40 | Civil Misc. 92/2020 (NOTICE) | 05-03-2021 (02.45 PM to 05.45PM) | K.J.Bhagyamma Vs The Chief Engineer | P.R.Jayarangaiah |
| 41 | Civil Misc. 93/2020 (NOTICE) | 05-03-2021 (02.45 PM to 05.45PM) | Nanjappa Vs The Chief Engineer | P.R.Jayarangaiah |
| 42 | Civil Misc. 99/2020 (NOTICE) | 05-03-2021 (02.45 PM to 05.45PM) | Dakshayini Vs The Chief Engineer | P.R.Jayarangaiah |
| 43 | Civil Misc. 587/2019 (FOR ENQUIRY) | 05-03-2021 | Gangappa @ Gangaiah Vs Deputy General Manager Power Greed Corporation of India Ltd | Venkatesh P |

Prl. District and Sessions Judge
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III Addl. District Judge Prevention of Atrocities
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|----------------------|
| 1 | CRL.R.P. 20/2020 (SETTLEMENT) | | P.N.Ramaiah Vs Manjamma.S.K | Venkatesh K C |
| 2 | SPL.C 392/2016 (EVIDENCE) | | Thirumani Police Vs Shankarappa | Public Prosecutor |
| 3 | SPL.C 130/2017 (EVIDENCE) | | Hebbur Police Vs Nijagunaradhya | Public Prosecutor |
| 4 | SPL.C 153/2017 (EVIDENCE) | | Huliyurdurga Police Vs Hemaraju | Public Prosecutor |
| 5 | SPL.C 320/2017 (EVIDENCE) | | Dandinashivara Police station Vs Mahalingaiah | Public Prosecutor |
| 6 | SPL.C 404/2017 (EVIDENCE) | | Dandinashivara Police station Vs Basavaraju | Public Prosecutor |
| 7 | CRL.A 21/2018 (ARGUMENTS) | | K S Ajjegowda Vs Sira Police Station | Chandrashekar B L |
| 8 | CRL.A 22/2018 (ARGUMENTS) | | Basvaraju Y N Vs Sira Police Station | Chandrashekar B L |
| 9 | CRL.R.P. 63/2020 (await records) IA/1/2020 | | Srinivas Vs The Executive Magistrate cum Tahasildar, Tumakuru | Ramesha S. |
| 10 | CrI.Misc. 1052/2020 (ORDERS) | | Muniraju M Vs State of Karnataka by Kyathasandra Police Station | Raghu N.R. |
| 11 | CrI.Misc. 1138/2020 (ORDERS) | | Narasimharaju Vs State by Town Police, Tumakuru | H.S.Shafi Ulla |
| 12 | CrI.Misc. 1157/2020 (ORDERS) | | Imran Shariff Vs Women Police Station | Chandra Shekar G. |
| 13 | CrI.Misc. 1166/2020 (FOR OBJECTION) | | Lokesh Vs Tumkur Rural Police Station | Devaraju B.R. |
| 14 | CrI.Misc. 1167/2020 (NOTICE) | | M.S.Shivaraju Vs Turuvekere Police Station | S.N.Shivakumaraswamy |

FIXING THE DATE FOR TRIAL

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------------|------------------------------|-------------------------|---|-------------------|
| 15 | SPL.C 264/2017 (EVIDENCE) | | Huliyurdurga Police station Vs Raju Alias Basava Alias Basavaraju | Public Prosecutor |
| SS TO WITNESSES | | | | |
| 16 | SPL.C 34/2015 (EVIDENCE) | | Koratagere Police Vs Rangappa | |
| 17 | SPL.C 209/2015 (EVIDENCE) | | Huliyur Police Vs Basavaraju B A | Public Prosecutor |
| 18 | SPL.C 129/2016 (EVIDENCE) | | Kunigal Police Vs Srinivasamurthy @ Srinivasa | Public Prosecutor |
| 19 | SPL.C 205/2016 (EVIDENCE) | | Kunigal Police Vs Rangswamy | Public Prosecutor |
| 20 | SPL.C 380/2016 (EVIDENCE) | | Tiptur Town Police Vs Shivakumar | Public Prosecutor |
| 21 | SC 128/2017 (EVIDENCE) | | Koratagere police station Vs Ganganna | Public Prosecutor |

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|-------------------------|
| 1 | Civil Misc. 25/2015 (Respondent evidence) IA/1/2015 | | A.R.Ranaganathappa Vs The Asst. Commissioner and Competent Authority, GaII Ltd | T.Rajanna |
| 2 | Civil Misc. 29/2015 (ARGUMENTS) IA/1/2015 | | S.R.Laxmanappa Vs The Asst. Commissioner and Competent Authority, GaII Ltd | T.Rajanna |
| 3 | Civil Misc. 146/2016 (HEARING) | | Smt. Shakunthamma Vs Smt. S. Geetha | M.R. Nagabhushana |
| 4 | M.V.C. 823/2018 (EVIDENCE) | | Rihana Riyaz Sheik Vs Allabhaksha | Srinivasamurthy N.H. |
| 5 | M.V.C. 964/2018 (HEARING) | | Halima Vs Allabaksh T.A. | Kumar T.H. |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|-----------------------|-------------------|--|---------------------------|
| 6 | EX 33/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Mahadevappa | Lokesh T H |
| 7 | EX 37/2019 (STEPS) | 06-03-2021 | Manapuram Finance Limited Vs Rafeeq Ahammad | Prabhulinga Murthy B.R |
| 8 | EX 45/2019 (STEPS) | 06-03-2021 | M/s Indus Ind Bank Ltd. Vs Venkatesh.R | Renukesha C |
| 9 | EX 46/2019 (STEPS) | 06-03-2021 | M/s Indus Ind Bank Ltd. Vs Srinivasa.D | Renukesha C |
| 10 | EX 47/2019 (STEPS) | 06-03-2021 | M/s Indus Ind Bank Ltd. Vs Ganganna.R | Renukesha C |
| 11 | EX 48/2019 (STEPS) | 06-03-2021 | M/s Indus Ind Bank Ltd. Vs Chandrashekaraiyah M.G. | Renukesha C |
| 12 | EX 52/2019 (STEPS) | 06-03-2021 | M/s Vistaar Financial Services Pvt. LTd. Vs Gowrish.B.N. | Kavitha H N |
| 13 | EX 53/2019 (STEPS) | 06-03-2021 | M/s Vistaar Financial Services Pvt. LTd. Vs Prakash.S. | Kavitha H N |

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-------------------------|-------------------------|--|--|
| 14 | EX 56/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Nagesh.N | Sannamarappa J B |
| 15 | EX 58/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Chandrashekar.P | Sannamarappa J B |
| 16 | EX 117/2019 (STEPS) | 06-03-2021 | M/S Sundaram Finance Limited Vs G.Eshwar | T.H.Lokesh |
| 17 | EX 348/2019 (NOTICE) | 06-03-2021 | M/S Shriram City Union Finance Co.Ltd Vs Hanumantharayappa | Gowrishankar Beerasandra Gangadharaiah |
| 18 | EX 349/2019 (NOTICE) | 06-03-2021 | M/S Shriram City Union Finance Co.Ltd Vs Krishnaiah | Gowrishankar Beerasandra Gangadharaiah |
| 19 | EX 350/2019 (NOTICE) | 06-03-2021 | M/S Shriram City Union Finance Co.Ltd Vs Akram Ali | Gowrishankar Beerasandra Gangadharaiah |
| 20 | EX 448/2019 (NOTICE) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Prakash T.L. | Niranjanamurthy |
| 21 | EX 449/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Gopi | Niranjanamurthy |
| 22 | EX 450/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Raveesh.S | Niranjanamurthy |
| 23 | EX 451/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Prakash.C.R | Niranjanamurthy |
| 24 | EX 452/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Mohankumar.G. | Niranjanamurthy |
| 25 | EX 453/2019 (STEPS) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Mylaraiah | Niranjanamurthy |

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--------------------------------|-------------------------|---|-----------------------|
| 26 | EX 650/2019 (NOTICE) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Vashimpasha | Niranjana Murthi E |
| 27 | EX 651/2019 (NOTICE) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Mujahid | Niranjana Murthi E |
| 28 | EX 652/2019 (FOR OBJECTION) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Shivanna | Niranjana Murthi E |
| 29 | EX 653/2019 (NOTICE) | 06-03-2021 | M/S Shriram Transport Finance Co.Ltd Vs Chand Pasha | Niranjana Murthi E |

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|----------------------|
| 1 | SC 132/2019 (HBC) | | Gubbi Police station Vs Siddegowda | Public Prosecutor |
| 2 | SC 110/2018 (ACCUSED STATEMENT u/s 313 CrPC) | | Women Police Station Vs Devaraju | P.P. |
| 3 | CRL.A 68/2019 (ARGUMENTS) | | K.G.Rangaswamy Vs G.Alkuraiah | Manjunath T H |
| 4 | CRL.R.P. 67/2019 (ARGUMENTS) | | Education Institution of Sri. Veerashaiva Mutt., Vs Ramakrishna | Krishnasastri T S |

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|------------------------|
| 1 | M.V.C. 285/2011 (EVIDENCE) | | Jayamma Vs Subburayappa | |
| 2 | M.V.C. 894/2011 (EVIDENCE) | | K. NARASIMHAMURTHY Vs LAKSHMANA | G.B. RAVISHANKAR |
| 3 | Civil Misc. 227/2013 (ARGUMENTS) | | Bojamma Vs The Superintendent Engineer, Elect. K.P.T.C.L. | Sannalingaiah |
| 4 | M.V.C. 14/2016 (APPEARANCE OF PARTY) | | S.Gajendra Vs Janaki Raj.M.K. | N.Basavaraju |
| 5 | M.V.C. 1250/2016 (APPEARANCE OF PARTY) | | Gajendra Vs Janaki Raj M.K. | Basavaraju N |
| 6 | M.V.C. 1251/2016 (APPEARANCE OF PARTY) | | Gajendra Vs Janaki Raj M.K. | Basavaraju N |
| 7 | R.A. 72/2018 (ARGUMENTS) | | Smt. K.G. Roopa Vs Kempanarasaiah | C.K. Jagadish Prasad |
| 8 | R.A. 88/2018 (ARGUMENTS) | | Chikkanna Vs Mariyappa | T.Govindaraja |
| 9 | M.V.C. 584/2018 (ARGUMENTS) | | Mahesh Vs Gangaiah | A.S.Chandrashekaraiiah |
| 10 | M.V.C. 858/2018 (ARGUMENTS) | | Ramachandraiah M.R. alias Ramachandra M.R. Vs Murgan C. | P.Shivananjappa |
| 11 | M.V.C. 1035/2018 (ARGUMENTS) | | Shashikala.K.N Vs Shivu | H.T.Anand |
| 12 | M.V.C. 1036/2018 (ARGUMENTS) | | Annapoorna Vs Shivu | H.T.Anand |
| 13 | R.A. 293/2018 (ARGUMENTS) | | Prashanth Vs Doddathayamma | Jagannatha R. |
| 14 | M.V.C. 1058/2018 (ARGUMENTS) | | Sathish S. Vs Dinendra kumar | Hanumantharaju C N |
| 15 | R.A. 300/2018 (ARGUMENTS) | | Bhadramma @ Bhagya Vs Puttiramma | Mallikarjunaiah M |

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|--|---------------------|
| 16 | R.A. 322/2018 (ARGUMENTS) | | Ramaswamy V. Vs Anusuyamma | Thimmaiah M. |
| 17 | M.V.C. 364/2019 (EVIDENCE) | | Mohammed Nadeem @Nadeem Vs Girish T.G. | B.S. Doreswamy |
| 18 | M.V.C. 365/2019 (EVIDENCE) | | Bhogha Vs Kumara Raju | B.S. Doreswamy |
| 19 | M.V.C. 380/2019 (EVIDENCE) | | Siddaraju M. Vs Manjunath | Y.H. Himantha Raju |
| 20 | M.V.C. 381/2019 (EVIDENCE) | | Padmanabha S.N. Vs Gangadharaiah | Y.H. Himantha Raju |
| 21 | R.A. 106/2019 (ARGUMENTS) IA/1/2019 | | Sudarshan Vs Sudha | B.C.Shivakumar |
| 22 | Com.O.S 1/2019 (SUMMONS) | | K.Durga Prasad Rao Vs Government of Karnataka | D Baskar |
| 23 | R.A. 250/2020 (HEARING) IA/1/2020 | | Siddalingappa Dead by his L.Rs.,a) Mahadevamma Vs Special Land Acquisition officer | B.J. Sanmathi Kumar |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 24 | M.V.C. 1217/2017 (A.D.R.) | 29-12-2020 | S.Prabhudeep Vs Ranganathan | Raghavendra Y |
| 25 | M.V.C. 478/2018 (EVIDENCE) | 29-12-2020 | Dhanush Gowda B.N. Vs Waseemjan V | Kariyanna GH |
| 26 | M.V.C. 817/2018 (EVIDENCE) | 29-12-2020 | Fahimunnisa Vs Rahamathulla Khan | Tupu Mahesh |
| 27 | Civil Misc. 64/2016 (ARGUMENTS) | 29-01-2021 | D.R. Rangaswamaiah Vs Assistant Commissioner and Competent Authority | P.R.Jayarangaiah |
| 28 | Civil Misc. 65/2016 (ARGUMENTS) | 29-01-2021 | Thimmaiah Vs Assistant commissioner and Competent Authority | P.R.Jayarangaiah |
| 29 | Civil Misc. 72/2016 (ARGUMENTS) | 29-01-2021 | Nagamma Vs The Assistant Commissioner and Competent Authority | Lokesh D M |

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|-------------------|
| 30 | Civil Misc. 35/2017 (ARGUMENTS) | 03-02-2021 | Narayanachar Vs The Assistant Commissioner and competent Authority Gail (India) Ltd, Bangalore | T.S.Natarajaiah |
| 31 | Civil Misc. 38/2017 (ARGUMENTS) | 03-02-2021 | Lalithamma Vs The Assistant Commissioner and Competent Authority. | T.S.Natarajaiah |
| 32 | Civil Misc. 43/2017 (ARGUMENTS) | 03-02-2021 | Kemparamaiah Vs The Assistant Commissioner and Competent Aughtority. Gail India Ltd. | D.A.Rajesha Gupta |
| 33 | Civil Misc. 126/2017 (APPEARANCE OF PARTY) | 03-02-2021 | Chikkamma Vs The Assistant Commissioner and Competent Authority Gail(India) Ltd | T.S. Natarajaiah |
| 34 | Civil Misc. 127/2017 (EVIDENCE) | 03-02-2021 | Chikkamma Vs The Assistant Commissioner and Competent Authority Gail(India) Ltd | T.S. Natarajaiah |
| 35 | Civil Misc. 243/2017 (EVIDENCE) | 03-02-2021 | Chandrashekharaiiah Vs The Chairman and Managing Director, the Power Grid Corporation of India Ltd, | K.H. Suresh |
| 36 | Civil Misc. 261/2017 (EVIDENCE) | 03-02-2021 | Dasanna alias Dasappa Vs Karnataka Power Transmission Corporation Ltd (KPTCL), Bangalore. | T. Rajanna |
| 37 | EX 6/2018 (STEPS) | 03-02-2021 | M/s Cholamandalam Investment and Finance Co. Ltd Vs Noushad Pasha | M. S. Tarun Kumar |
| 38 | EX 44/2018 (STEPS) | 03-02-2021 | Sri rama Transport Finance Co. LTD Vs Mr. A Shivaprakash | Ramanjinappa P |
| 39 | EX 105/2018 (HEARING) | 03-02-2021 | Sri rama Transport Finance Co. LTD Vs Mr. H.P. Suresh Kumar | Girish |
| 40 | Civil Misc. 97/2018 (APPEARANCE OF PARTY) | 03-02-2021 | Smt. M.S. Sujatha Vs M/s Karnataka Power Transmission Co. Ltd , Tumkur | C.G. Lakshmisha |

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|-----------------|
| 41 | Civil Misc. 99/2018 (APPEARANCE OF PARTY) IA/1/2018 | 03-02-2021 | Gopalaiah Vs Executive Engineer (Elecl) Bruhath Kamagari Vibhaga, Tumkur | C.G.Lakshmisha |
| 42 | Civil Misc. 100/2018 (APPEARANCE OF PARTY) | 03-02-2021 | S.S. Shanthamma Vs Power Grid Corporation of India Ltd Southern Region Transmission system-2, Bangalore | Lokesh D M |
| 43 | M.V.C. 679/2019 (await notice) | 03-02-2021 | Nataraju.S Vs Nagaraju.K | Thimmaiah.M |
| 44 | M.V.C. 690/2019 (APPEARANCE OF PARTY) | 03-02-2021 | Shabeena Taj Vs K.Venkatesh Prasad | Rajendra Prasad |
| 45 | M.V.C. 882/2019 (EVIDENCE) | 03-02-2021 | A.S.Manjunath Vs Chiranjeevi.B.R | Honnappa.N.H |
| 46 | M.V.C. 916/2019 (EVIDENCE) | 03-02-2021 | Ravichandra Vs Lakshmikantha | Kariyanna GH |
| 47 | M.V.C. 956/2019 (EVIDENCE) | 03-02-2021 | Chaluvaraju.H.S Vs Srinivas.B.N | Kumaraswamy C S |
| 48 | M.V.C. 1001/2019 (EVIDENCE) | 03-02-2021 | Bibi Shakila Vs Madiwalappa Krishnappa Sunagar | Kumaraswamy.C.S |
| 49 | EX 389/2019 (STEPS) | 03-02-2021 | Nataraju.H.V Vs Mohamad Ayaruddin | Mahesh T P |

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|------------------------------------|-------------------------|--|-------------------|
| 1 | SPL.C 88/2020 (HBC) | | Y.N.Hosakote P..S. Vs Prakasha | Pubic Prosecutor |
| 2 | SPL.C 92/2020 (HBC) | | Pattanayakanahalli Police station Vs Shivanna | P.P. |
| 3 | SPL.C 131/2020 (HBC) | | Women Police Station Vs Vijaykumar | P.P. |
| 4 | SPL.C 133/2020 (HBC) | | Gubbi Police station Vs Raghu @ Rajesh | P.P. |
| 5 | SPL.C 331/2020 (HBC) | | Pattanayakanahalli Police station Vs Narasimhamurthy | P.P. |
| 6 | SPL.C 338/2020 (HBC) | | Kallambella Police station Vs Puttaraju | P.P. |
| 7 | SPL.C 529/2014 (EVIDENCE) | | Tumkur Rural Police Vs Sipayi | |
| 8 | SPL.C 237/2018 (EVIDENCE) | | Kallambella Police station Vs Hanumantharaya Alias Hanumantharayappa | Public Prosecutor |
| 9 | SPL.C 519/2018 (EVIDENCE) | | Turuvekere Police Station Vs Prabhakar | Public Prosecutor |
| 10 | SPL.C 23/2020 (EVIDENCE) | | Gubbi Police station Vs Gopala @ Gopi | Public Prosecutor |
| 11 | SPL.C 95/2020 (SUMMONS) | | Koratagere police station Vs Bhagat | P.P. |
| 12 | SPL.C 123/2020 (EVIDENCE) | | Kodigenahalli Police station Vs Lokesha | P.P. |
| 13 | CrI.Misc. 1108/2020 (ARGUMENTS) | | M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli | T.N.Manjunatha |
| 14 | CrI.Misc. 1115/2020 (ARGUMENTS) | | T.Vedavathi Vs Chikkanayakahalli Police station | Obaiah T. |

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|-----------------|
| 15 | Crl.Misc. 1147/2020 (ARGUMENTS) | | Ranganathaswamy Vs Kunigal Police station | Mahesh P |
| 16 | Crl.Misc. 1150/2020 (ARGUMENTS) | | Bashasab Vs Sira Police Station | Narasimhamurthy |
| 17 | Crl.Misc. 1151/2020 (ARGUMENTS) | | Abhishek T Vs Gubbi Police station | S.N.Jagadeesh |
| 18 | Crl.Misc. 1164/2020 (FOR OBJECTION) | | Jayakumar H.S. Vs Turuvekere Police Station | Umesh S.K. |
| 19 | Crl.Misc. 1165/2020 (FOR OBJECTION) | | Asha Nagaraj Vs Turuvekere Police Station | A.R.Shivakumar |
| 20 | Crl.Misc. 1168/2020 (FIRST HEARING) | | Ningaraju Vs Dandinashivara Police station | Mahesh P |
| 21 | Crl.Misc. 1171/2020 (FOR OBJECTION) | | Kiran @ Kiran Kumar Vs Sira Police Station | S.Natesh |

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|----------------------------------|-----------------------------------|--|----------------------|
| | | <u>11.00 AM to 02.00PM</u> | | |
| 1 | SPL.C 330/2019 (EVIDENCE) | | Anti corruption Bureau Police station Vs Tabassum Jahera (Not Charge sheeted) | Public Prosecutor |
| 2 | CrI.Misc. 1170/2020 (HEARING) | | Jaladesh Vs Anti corruption Bureau Police station | Murulikrishna |

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------------|--|-------------------------|--|------------------------------|
| <u>02.45 PM to 05.45PM</u> | | | | |
| 1 | M.V.C. 450/2018 (EVIDENCE) | | Yogitha D.K. Vs The Head Master, Vidhya Education Society | M.S.Chandrashekar |
| 2 | M.V.C. 616/2019 (EVIDENCE) | | Meghashree.K.P Vs The Divisional Manager, K.S.R.T.C | Siddappa K Basavaraju K N |
| 3 | M.V.C. 662/2019 (await notice) | | Venkatamma.N Vs G.M.Veerendra | H.T.Anand |
| 4 | M.V.C. 824/2019 (EVIDENCE) | | Ravi.V.D Vs John Suresh Babu | Mahesh T P |
| 5 | M.V.C. 1077/2019 (Respondent evidence) | | Padmavathi Bai Vs Kumaraswamy.C.T | Mallikarjunaiah H V |
| 6 | M.V.C. 1333/2019 (written statement of R2) | | Kamala.T.V Vs Sanjay Pandey @ Sanjay Rajbanshi Pandey | Srinivasa Murthy N H |
| 7 | M.V.C. 1378/2019 (written statement of R2) | | Lavanya.R.Raju Vs Sanjay R Pandey @ Sanjay Rajbanshi Pandey | Doreswamy B S |
| 8 | Civil Misc. 616/2019 (STEPS) | | Special Land Acquisition officer and Competent Authority Vs Ayub Khan @ Ayub | Prakasha Angadi.B.V |
| 9 | Civil Misc. 618/2019 (STEPS) | | Special Land Acquisition officer and competent Authority Vs Gowrishankar | Prakasha Angadi.B.V |
| 10 | Civil Misc. 619/2019 (STEPS) | | Special Land Acquisition officer Vs Shivakumar | Prakasha Angadi.B.V |
| 11 | Civil Misc. 626/2019 (STEPS) | | Special Land Acquisition officer and Competent Authority Vs N.G.Darshan | Prakasha Angadi.B.V |
| 12 | M.V.C. 1490/2019 (NOTICE) | | Shivananda @ Shivanandamurthy.T. Vs Madhuchandra.J. | Shivanna |

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|--|-------------------------|---|------------------------------------|
| 13 | M.V.C. 144/2020 (written statement of R2) | | Sahira Banu Vs Ayub Khan Mohammed | Zafrulla Khan |
| 14 | M.V.C. 145/2020 (NOTICE) | | Rafi Ulla Khan Vs Ayub Khan Mohammed | Zafrulla Khan |
| 15 | M.V.C. 146/2020 (await notice) | | Zaina Khan Vs Ayub Khan Mohammed | Zafrulla Khan |
| 16 | M.V.C. 406/2020 (STEPS) | | H.B.Nagendra Vs Sharada S. | Kumaraswamy C S |
| 17 | M.V.C. 407/2020 (STEPS) | | Balachandramurthy Vs Sharada S. | Kumaraswamy C S |
| 18 | M.V.C. 409/2020 (STEPS) | | Puttaraju Vs Madhusudhan | Kumaraswamy C S |
| 19 | M.V.C. 491/2020 (NOTICE) | | Basavaraju Vs Padmavathi T.N. | Palakshaiah B C |
| 20 | M.V.C. 848/2020 (STEPS) | | Srinivasa @ Srinivasachar Vs Vijaykumar | Chandrashekar M S |
| 11.00 AM to 02.00PM | | | | |
| 21 | R.A. 338/2016 (ARGUMENTS) IA/1/2016 | | Neesha Rani A.C. Vs K.Chikkanarasaiah | K.C. Rajanna |
| 22 | M.V.C. 1092/2017 (EVIDENCE) | | Rangamma Vs Hanumantharaju | Bendre Kumar T |
| 23 | M.V.C. 1281/2017 (STEPS) | | Lakshmidevi Vs Ramesh.R.J. | V.R.Venkateshappa IMTIYAZ AHMED |
| 24 | M.V.C. 1287/2017 (EVIDENCE) | | Yatheesh.N.J. Vs K.G. Narasimhaiah | Natesh S |
| 25 | R.A. 45/2018 (await notice) IA/1/2018 | | The Deputy Chief Engineer, South-Western Railway, West- II/Construction, Bangalore Vs K.T. Venkatesh | G.S. Ramasesha |
| 26 | R.A. 165/2018 (ARGUMENTS) | | Gopal R Vs Chikkammaiah | Giriraju H S |

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|---|
| 27 | R.A. 135/2019 (STEPS) IA/1/2019 IA/2/2019 | | Rita Vs Ahalya Singh | M.S.HARISHBABU Shashibush |
| 28 | R.A. 190/2019 (ARGUMENTS) IA/1/2019 | | The Deputy Chief Engineer., Vs Nanjachari Late Honnachari Dead by LRs., | Nijalingappa M.E |
| 29 | R.A. 207/2019 (await notice) IA/1/2019 | | T.V.Narasimhamurthy Vs Eranna S/o Late Doddeeraiah Dead by LRs., | Jagannath K S |
| 30 | R.A. 240/2019 (ARGUMENTS) IA/1/2019 | | Altaf Hussain Vs Jaithunnisa dead R2 is her LR.s | C.N.Hanumantharaju |
| 31 | R.A. 272/2019 (ARGUMENTS) IA/1/2019 | | Huchamma Vs Siddalingaiah | Mohamed Akbar N |
| 32 | R.A. 291/2019 (STEPS) IA/1/2013 IA/2/2013 | | Venkataswamaiah Vs K.G.Marulasiddaiah | T.S.Krishnashastry Shivananjappa P |
| 33 | R.A. 62/2020 (ARGUMENTS) | | T.P.Rajanna Vs Gangaramaiah | Narayanaswamy T N DP Kirankumar |
| 34 | R.A. 104/2020 (STEPS) | | Sakamma Vs Siddagangaiah | R Nagesh Ro Gaikwad |
| 35 | R.A. 112/2020 (STEPS) | | H.S.Gangadharaiah Vs Basavanna | R.Nagesh Rao Gaikwad |
| 36 | R.A. 130/2020 (NOTICE) | | Gangamma Vs T.S.Nagaiah | Yogish T R K P Manjuprakash |
| 37 | R.A. 209/2020 (STEPS) IA/1/2020 | | Gangahanumakka Dead by LRs., 1) Nagaraju Vs Special Land Acquisition officer | P.R.Jayarangaiah |
| 38 | R.A. 227/2020 (STEPS) IA/1/2020 | | Hanumakka Vs Lakkamma | Jagannath K S |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|---------------------------------|-------------------|---|---------------------|
| 39 | Civil Misc. 620/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs H.N.Renukaiah | Prakasha Angadi.B.V |
|----|---------------------------------|-------------------|---|---------------------|

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 09-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|---------------------|
| 40 | Civil Misc. 621/2019 (FOR OBJECTION) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs A.R.Devabanu | Prakasha Angadi.B.V |
| 41 | Civil Misc. 622/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs Ambika | Prakasha Angadi.B.V |
| 42 | Civil Misc. 623/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs Shivagangamma | Prakasha Angadi.B.V |
| 43 | Civil Misc. 624/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs M.V.Kumara Swamy Dead By LRs., | Prakasha Angadi.B.V |
| 44 | Civil Misc. 625/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Authority Vs Shivakumar | Prakasha Angadi.B.V |
| 45 | Civil Misc. 627/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs Thopamma | Prakash Angadi.B.V |
| 46 | Civil Misc. 628/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs M.V.Kumara swamy | Prakasha Angadi.B.V |
| 47 | Civil Misc. 629/2019 (STEPS) | 23-12-2020 | Special Land Acquisition officerand Competent Authority Vs Vishweshvarappa | Prakasha Angadi.B.V |
| 48 | Civil Misc. 630/2019 (FOR ENQUIRY) | 23-12-2020 | Special Land Acquisition officer and Competent Authority Vs H.Nanjundappa | Prakash Angadi.B.V |